

- (a) Twelfth Annual Report and Accounts of the Land Ports Authority of India (LPAI), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2550/18/25]

### **Report and Accounts (2023-24) of NDDDB, Anand, Gujarat and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (PROF. S. P. SINGH BAGHEL): Sir, I lay on the Table—

(1) A copy each (in English and Hindi) of the following papers, under Section 29 of the National Dairy Development Board Act, 1987: -

- (a) Annual Report and Accounts of the National Dairy Development Board (NDDDB), Anand, Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2551/18/25]

### **Notifications of the Ministry of Road, Transport and Highways**

**सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री अजय टम्टा):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

A copy each (in English and Hindi) of the following Notifications of the Ministry of Road, Transport and Highways, under Section 10 of the National Highways Act, 1956: -

- (1) S.O. 5449(E)., dated the 17<sup>th</sup> December, 2024, levying user fee for the project of 2/4 lane of Jahirabad-Latur section of NH-752K in the State of Maharashtra.
- (2) S.O. 5450(E)., dated the 17<sup>th</sup> December, 2024, levying user fee for the project of four or more lane of Pararia-Mohania section of NH-319 (Old NH-30) in the State of Bihar.
- (3) S.O. 5511(E)., dated the 20<sup>th</sup> December, 2024, levying user fee for the